(c) No, Madaru.

पंजाब विश्वविद्यानय का अधिकार-क्षेत्र

- *232 श्री राजनारायण: क्या शिक्षा तथा युवा सेवा मंत्री या बताने की कृपा करेंगे कि:
- (क) क्या यह नच है कि चण्डीगढ़ स्थित पंजाब विश्वविद्यालय के अधिकार क्षेत्र के सम्बन्ध में संघ सरकार तथ पंजाब राज्य की सरकार के बीच विवाद चल हा है; और
- (ख) यदि हां, नो इस विवाद का स्वरूप क्या है और इसकी व ांमान स्थिति क्या है ?

†[JURISDICTION OF PUNJAB UNIVER-

- *232. SHRI RAJNARAIN: Will the Minister of EDU CATION AND YOUTH SERVICES be pleased to state:
- (a) whether it is a fact that there has been a dispute between the Union Government and the State Government of Punjab over the urisdiction of the Punjab University, Chandigarh; and
- (b) if so, what is the nature of this dispute and what is its present position?

शिक्षा तथा युवा सेवा मंत्री (प्रोफेसर वी० के० आर० बी० राव): (क) और (ख) पटियाला, संगरूर, भटिण्डा, और रोपड़ जिलों में स्थित 19 कालेजों को 30 जून, 1969 से पंजाब विश्वविद्यालय से पंजाबी विश्वविद्यालय की स्थानान्तरित करन के संबंध में पंजाब सरकार द्वारा जारी की गई अधिसूचना की वैधता के विषय में मत भेद है। मामला विचाराधीन है।

†[THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RA(1): (a) and (b) There has been a difference of opinion about the legality of the Notification issued by the Punjab Government transferring 19, colleges situated in the districts of Patiala Sangrur, Bhatinda and Rupar from the Punjab University to Punjabi University with effect from June 30, 1969. The matter is under consideration.]

AIRPORT AT CALICUT

to Questions

- *233. SHRIB. V. ABDULLAH KOYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) the progress made so far to establish an airport at Calicut;
- (b) whether any fresh proposal from the Kerala Government has been received in this respect; and
- (c) if so, the details thereof and reaction of Government thereto?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) The Government of Kerala have been requested to proceed with land acquisition on the basis of the plans suggested by them and approved by the Civil Aviation Department. The land will, however, be taken over from the State Government only when the project has been formally sanctioned after finalisation of the schemes for inclusion in the Fourth Plan.

- (b) No, Madam.
- (c) Does not arise.

COMMITTEE ON C.S.I.R.

- *234. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether the Education Minister had declared in Rajya Sabha on 28th March, 1968 the Government's decision "to appoint a Committee comprising of Members of Parliament, Scientific Experts and such others whose association with the Committee may be considered desirable to go into the overall functioning of the Council and suggest ways and means of improvement wherever necessary."
- (b) whether it is a fact that the terms of reference given subsequently to the Committee of Enquiry are different from these; and
- (c) whether it is a fact that the altered terms of reference were framed and put up by the C.S.I.R. Secretariat?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V. RAO): (a) Yes, Madam.

(b) The terms of reference of the Inquiry Committee also include specific references to policies in respect of per-

^{†[]} English translation.

sonnel and of royalty payments. The terms of reference were announced in the Rajya Sabha on 6th May, 1968.

(c) No, Madam.

SOCIAL SERVICE SCHEME FOR COLLEGE STUDENTS

*235. SHRI K. DAMODARAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether Government have any proposal to introduce a social service scheme for college students; and
- (b) if so, what are the main details of the proposal?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R,V. RAO): (a) Yes, Madam.

(b) Details are being worked out and are expected to be finalised within the next few days.

*236. [Transferred to the 7th August, 1969]

साम्प्रदायिकता को भड़काने वाले समाचार-पत्रों के विरुद्ध कार्यवाही

*237. श्री निरंजन वर्ना: क्या गृह-कार्यं मंत्री यह बताने की कृप। करेंगे कि:

- (क) आंध्र प्रदेश के जिन तीन निम्नलिखित समाचार-पत्रों के खिलाफ साम्प्रदायिकता भड़काने के आरोप में मुकदमे चलाये गये थे उनमें क्या प्रगति हुई है: (1) रहनुमा-ए-दक्कन (2) शकर और (3) इब्नुल बक्त;
- (ख) क्या इन समाच।र-पत्रों से जमानते देने को कहा गया है; और
- (ग) क्या सरकार को पता है कि ये अखबार अब भी साम्प्रदायिक भावनाओं को भड़का रहे हैं?

†[Action against Newspapers Arousing Communal Feelings

*237. SHRI NIRANJAN VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what progress has so far been made in the prosecution launched against the following three newspapers of Andhra Pradesh for arousing communal feelings: (i) Rehnumae-Deccan, (ii) Sahoor, and (iii) Ibnul Vaqt;

- (b) whether these newspapers have been asked to furnish security; and
- (c) whether Government are aware that these newspapers are still arousing communal feelings ?]

गृह-कार्य मंत्री (श्री वाई० बी० चव्हाण): (क) से (ग) राज्य सरकार से तथ्य मालूम किये जा रहे हैं।

†[THE MINISTER OF HOME AF-FAFRS' (SHRI Y. B. CHAVAN): (a) to (c) Facts are being ascertained from the State Government.]

Universities which Recognise Sindhi

540. SHRI JAIRAMDAS DAULAT RAM: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) the names of the Universities which have recognised Sindhi language as a subject for (i) pass and (ii) honours course for the first, second and last year of the (1) B.A., (2) B.Sc. and (3) M.A. examinations;
- (b) the names of the Universities which have provided staff for teaching the subject in each of the above courses and classes; and
- (c) the number of students of each University who (i) appeared and (ii) passed with Sindhi as a subject at the (i) B.A. (ii) B.Sc. and (iii) M.A. examinations in each of the last three years?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) The University Grants Commission has informed that the Universities of Bombay, Calcutta, Delhi, Gujarat, Punjab and Punjabi have provision for allowing Sindhi as a subject of study at the Undergraduate level in the Faculty of Arts only.

(b) and (c) The information is being collected.